GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA

UNSTARRED QUESTION NO - 1229

ANSWERED ON - 10/12/2025

Amendments to Motor Vehicles (Amendment) Act, 2019

1229. SHRI BABUBHAI JESANGBHAI DESAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has any proposal under consideration to amend the Motor Vehicles (Amendment) Act, 2019 with a view to further improve road safety in the country;
- (b) if so, the details thereof;
- (c) whether Government has received recommendations from various stakeholders on the published draft amendments;
- (d) whether a series of stakeholder consultation meetings have been organized to deliberate upon these suggestions; and
- (e) if so, the details of such meetings and key issues discussed therein?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) Yes Sir. Government accords high priority to road safety in the country. The amendment to Motor Vehicles Act, 1988 (Act) is under active consideration. Stakeholder consultations included with States and UTs and inter-ministerial consultation have been undertaken.

The amendment to the Act is a consultative procedure and several meetings have been organized at various fora to deliberate on the proposed amendments with all the concerned stakeholders.
